



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Power Section) Civil Secretariat,  
Jammu/Srinagar.

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**Notification**

**Jammu, the 23<sup>RD</sup> of March, 2017.**

**SRO 136** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following Officers to be the Executive Magistrates of the first class, who may exercise all the powers of an Executive Magistrate of the first class within their respective areas/territorial jurisdiction for 35- Wachi and 36- Shopian Assembly segments, till the bye election of 3- Anantnag Parliamentary constituency is over:-

S.No.	Name of the Officer S/Shri	Designation.	Place of Posting
01	Bashir Ahmad Bhat	Agriculture Extension Officer	Shopian
02	Farooq Ahmad Reshi	Sub Divisional Agriculture Officer	Shopian
03	Javeed Ahmad Kakroo	Sub Divisional Agriculture Officer	Keller
04	Shabir Ahmad Bhat	Agriculture Extension Officer	Keller
05	Ab Rashid Allie	Agriculture Extension officer	Turkwangam
06	Mohammad Ayoub Mir	Jr. Agriculture Extension Officer	Shopian
07	Ghulam Nabi Reshi	Junior Agriculture Extension Officer	Imamsahib
08	Aijaz Mudasir	Assistant Engineer PDD	Shopian
09	Rashid Ahmad	Assistant Executive Engineer REW	Zainpora
10	Akram Ul Haq	Assistant Executive Engineer REW	Keller
11	Showkat All Itoo	Assistant Executive Engineer REW	Herman
12	Rizwan Ul Zaman	Assistant Executive Engineer REW	Shopian
13	Zulafkar Hassan	Assistant Executive Engineer REW	Chitragam
14	Qudrat Ali Qazi	Assistant Executive Engineer Irrigation	Zainpora
15	Syed Jasim	Junior Engineer Irrigation	Zainpora
16	Danish Shameem Bhat	Junior Engineer Irrigation	Shopian

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